

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 317**

IA-477/2023

In

IB-450(ND)/2020

**IN THE MATTER OF:**

M/s. MM Aqua Technologies Ltd

**Vs**

Veda Chem Private Limited

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 30.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the IRP : Mr. G.P. Madaan, Mr. Aishwarya Adlakha, Advocates  
with Mr. Ravinder, IRP in person.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-477/2023:-**

Mr. G.P. Madan, Learned Counsel appears on behalf of the IRP.

List the matter on **10.05.2024** for arguments.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**